

Saturday, the 25th June, 2022
(From 09.30 A.M to 12.07 P.M.)

1. Questions

(a) Postponed Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
4	4	-	-	-	10

(b) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	7	-	-	13	9

(c) Unstarred Questions: 20

2. White Paper on State Finances to be laid on the Table of the House

The Finance Minister laid a White Paper on the State Finances on the Table of the House.

3. Resumption of Discussion on Governor's Address and Vote on the Motion of Thanks

The following motion moved on 24th March, 2022 by Hon'ble Member Shri Aman Arora, M.L.A., Aam Aadmi Party and seconded by Shri Jai Krishan Singh, M.L.A., Aam Aadmi Party was resumed for discussion and the motion was put to the vote of the House and carried:-

That an address be presented to the Governor in the following terms:-

"That the Members of this House assembled in this session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 21st March, 2022."

By way of reply to the discussion, the Hon'ble Chief Minister spoke for 01 hour 02 minutes.

4. Ruling by Hon'ble Speaker

An Hon'ble Member used inappropriate words for the staff assisting the Hon'ble Speaker during the Session on 24th June, 2022 (In afternoon sitting) to which the Hon'ble Speaker gave the ruling that such thing should not happen again. He also said that the House has its own decorum and as per the rules any comment regarding the working of the Chair in the House is not acceptable. He also expunged the derogatory words.

5. Decision of the House

It was brought to the notice of the House by the Hon'ble Speaker that the Chair held a discussion with the Leader of the Opposition and some Cabinet Ministers regarding the practice prevailing in Lok Sabha that questions of zero hour are received in writing and then put up for balloting.

With the consent of the House, it was decided to implement it from the next session.

6. Walk Out

Members of the Indian National Congress present in the House staged a walk out from the House on not being given further time to speak during discussion on the Governor's Address.

The House then adjourned till 10.00 A.M. on Monday, the 27th June, 2022.

**CHANDIGARH:
THE 25th JUNE, 2022**

**SURINDER PAL
SECRETARY**